

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD.

* * *

O.A. 1601/93

Dt. of Decision : 30.3.94

- 1. B. Ramamohana Rao
- 2. B. Kanna Rao
- 3. D. Raja Rao
- 4. M.A. Laxman Rao
- 5. B. Kalidas
- 6. A.V. Ramana
- 7. M. Meera Raju
- 8. A.S. Prakasa Rao



.. Applicants

Vs

- 1. The Government of India, rep. by its Secretary, Ministry of Defence, New Delhi.
- 2. The Chief of Naval Staff, Naval Head Quarters, New Delhi - 110 001.
- 3. The Flag Officer, Commanding-in-Chief., Eastern Naval Command, Visakhapatnam.
- 4. The Chief Staff Officer (P&A) Eastern Naval Command, Visakhapatnam.

.. Respondents.

Counsel for the Applicants : Mr. M.P. Chandramouli

Counsel for the Respondents : Mr. N.R. Devaraj, Sr. CGSC

MEMBERS

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

THE HON'BLE SHRI T. CHANDRASEKHARA REDDY : MEMBER (JUDL.)

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[Signature]

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TYPED BY

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHI : MEMBER(AD)

AND

THE HON'BLE MR. T. C. CHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR. R. RANGARAJAN : M(ADMN)

Dated: 30-3-1994

ORDER/JUDGMENT

~~M.A/R.A./C.A. NO.~~

O.A.NO.

in
160153

T.A.NO.

(w.p.)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

pvm

